

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3225
ANSWERED ON:19.12.2008
AMENDMENT IN THE IPC
Singh Shri Uday

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has demanded some amendments in the Indian Penal Code (IPC) to maKe acid attack a specific offence in the couvery; and
- (b) if so, the reaction of the Government thereto;

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE(SHRI K. VENKATAPATHY)

- (a) No, Sir.
- (b) Does not arise.